



CODE NO.

(For office use only)

**HIGH COURT OF TRIPURA
AGARTALA**

**MAIN WRITTEN EXAMINATION FOR
DIRECT RECRUITMENT TO GRADE-III OF
TRIPURA JUDICIAL SERVICE, 2020**

General Knowledge

NAME

ROLL NO

DATE

Instructions for the Candidates:

- 1) Candidates should not write anything in the first page except his/her name, Roll No. and date.
- 2) Candidates should not write his/her name and Roll No. anywhere in this answer sheet except in the first page.

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GENERAL KNOWLEDGE

TOTAL MARKS : 100

Each correct answer : ½ marks

(No negative marking)

DURATION : 3(THREE) HOURS

Correct answers to be marked by tick [√] by pen in the box. No separate sheet can be used. The Question and Answer (Q&A) book shall not be defaced or mutilated in any manner. If done, the Q&A book shall stand rejected by the authority. Double marking will carry no mark. If after double marking, one is erased by the candidate, no mark will be given even for the correct answer.

Q.No.1.Mid Day Meal Scheme was launched in the year

- A. 1993
- B. 1995
- C. 1997
- D. 1999

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| <input type="checkbox"/> |
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Q.No.2.Which programme was launched to prevent child trafficking and rescue children from persons who try to engage them in begging, sexual trade and antisocial activities ?

- A. Kilkaari
- B. Muskaan
- C. Rahat
- D. Khusz

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Q.No.3.NITI Aayog has launched which programme to initiate transformation in the education and health sectors with the State Government?

- A. SATH Programme
- B. Shiksha aur Swasthya Programme
- C. SETU Programme
- D. Shiksha Shivar

Q.No.4.Somdev Dev Barman of Tripura is associated with which game ?

- A. Lawn Tennis
- B. Kabadi
- C. Badminton
- D. Judo

Q.No.5.How many gold medals did Dipa Karmakar, famous gymnast of Tripura, win in 35th National Games held in Kerala ?

- A. 5
- B. 4
- C. 3
- D. 7

Q.No.6.The FIFA World Cup 2022 will be held in

- A. Argentina
- B. Germany
- C. Qatar
- D. Russia

Q.No.7.The Chandrayaan-2 spacecraft has how many modules ?

- A. 2
- B. 3
- C. 4
- D. 5

Q.No.8.What are the objectives of launching Chandrayaan-2 moon mission ?

- A. To map the surface of the moon
- B. Signature of water-ice on the lunar surface
- C. To collect data on minerals and formation of rocks
- D. All the above

Q.No.9.The oldest university in the world is

- A. Cambridge University
- B. Oxford University
- C. University of Bologna
- D. University of Warwick

Q.No.10.World War I was began in

- A. 1912
- B. 1914
- C. 1916
- D. 1918

Q.No.11.Reuters is the news agency of

- A. United States
- B. United Kingdom
- C. France
- D. Germany

Q.No.12.Who was awarded the Rabindranath Tagore Literary Prize 2019?

- A. Rana Dasgupta
- B. Kriti Sengupta
- C. Kabir
- D. Yohei Sasakawa

Q.No.13. Who is conferred with 'Dada Saheb Phalke' Award in 2018?

- A. Amitabh Bachchan
- B. Sabana Azmi
- C. Dilip Kumar
- D. None of the above

Q.No.14. Sushil Kumar is a player of

- A. Boxing
- B. Wrestling
- C. Chess
- D. Cycling

Q.No.15. The Iranian Army Commander who has been killed recently by US Drone is

- A. Ayatullah Sistani
- B. Attaullah Khan
- C. Qasem Soleimani
- D. Mohammad Bagheri

Q.No.16. How many Districts are there in Tripura ?

- A. 5
- B. 7
- C. 6
- D. 8

Q.No.17. Anti Terrorism Day is observed on

- A. 21st February
- B. 21st April
- C. 21st May
- D. 21st November

Q.No.18. Who received the first 'Bharat Ratna' Award ?

- A. Sardar Vallabhbhai Patel
- B. Bidhan Chandra Roy
- C. Dr. Bhimrao Ramji Ambedkar
- D. None of the above

Q.No.19.'Rajmala' is authored by

- A. Rabindranath Tagore
- B. Sarat Chandra Chattopadhyay
- C. Bankim Chandra Chattopadhyay
- D. None of the above

Q.No.20. Which scheme did the Supreme Court (SC) introduce for the witnesses from turning hostile ?

- A. Witnesses Turning Hostile Scheme, 2017
- B. Witness Protection Scheme, 2018
- C. Protection of Witnesses Scheme, 2018
- D. None of the above

Q.No.21. Name the worst cyclone in decades which battered Odisha recently, killing several people

- A. Hikaa
- B. Vayu
- C. Gaja
- D. Fani

Q.No.22. The host State of the 10th National Science Film Festival of India in 2020

- A. Maharashtra
- B. West Bengal
- C. Tripura
- D. Kerala

Q.No.23. The number of Union Territories in India at present is

- A. 09
- B. 07
- C. 08
- D. 06

Q.No.24. Which one of the following waves are used by the common TV remote control ?

- A. Radio waves
- B. Lasers
- C. Infrared waves

D. Ultrasonic waves

Q.No.25.The most abundant element in the universe is

- A. Oxygen
- B. Hydrogen
- C. Carbon Dioxide
- D. Silicon

Q.No.26.Which bacteria is responsible for the formation of curd?

- A. Lactic acid bacteria
- B. Lactobacillus Acidophillus
- C. Lactobacillus aureus
- D. Bacillus radiccicola

Q.No.27.We observe the National Youth Day on

- A. 12th February
- B. 17th November
- C. 12th January
- D. 5th July

Q.No.28.Who was honoured with Meethoileima title ?

- A. Bikram Singh
- B. Sushil Kumar
- C. P.V. Sindhu
- D. Mary Com

Q.No.29.'The Third Pillar : How Markets & the State Leave the Community Behind' is authored by

- A. Dr.Manmohan Singh
- B. Raghuram Rajan
- C. Amartya Sen
- D. Vivek Roy

Q.No.30.Name the State whose 'Kanyashree Prakalpa' scheme won the highest Public Service Award of the UN recently

- A. Gujarat
- B. Madhya Pradesh

- C. Bihar
- D. West Bengal

Q.No.31. Who was honoured with the 2018 Jnanpith Award recently ?

- A. Amartya Sen
- B. Rana Dasgupta
- C. Amitav Ghosh
- D. None of the above

Q.No.32. The 'Great Spot' is on the planet

- A. Saturn
- B. Venus
- C. Mars
- D. Jupiter

Q.No.33. The largest tribal community in Tripura is

- A. Reang
- B. Tripuri
- C. Jamatia
- D. Chakma

Q.No.34. 'Nirmahal' palace in Tripura was built by

- A. Maharaja Dhanya Manikya
- B. Maharaja Radhakishore Manikya Bahadur
- C. Maharaja Bir Bikram Kishore Manikya Bahadur
- D. None of the above

Q.No.35. Tripura became part of Indian Union on

- A. 05th October 1949
- B. 15th October 1949
- C. 15th November 1949
- D. 15th November 1948

Q.No.36. Who is India's first Chief of Defence Staff

- A. Bipin Rawat
- B. Rakesh Kumar Singh
- C. Karambir Singh

D. None of the above

Q.No.37.India won its first Olympic hockey gold in the year

A. 1948

B. 1932

C. 1955

D. 1928

Q.No.38.The highest part of the Earth is

A. Mount Everest

B.K2

C. Norway

D. North pole

Q.No.39. How many States are there in India

A. 26

B. 27

C. 28

D. 29

Q.No.40. Which provision of the Tripura land Revenue and Land Reforms Act, 1961 bars the transfer of land by a person belonging to tribal community to a person of non-tribal community.

A. Section 107

B. Section 187

C. Section 136

D. Section 170

Q.No.41. Passive euthanasia and advance living will are

A. Impermissible in law

B. Permissible

C. Unfettered right of a patient

D. fundamental right

Q.No.42. First Information Report (FIR) under Section 154 CrPC, 1973

- A. is a substantive piece of evidence
- B. can be used for contradiction and for corroboration
- C. can be used as a confession
- D. is relevant under Section 6 of the Evidence Act

Q.No. 43. The budget is presented by the Finance Minister to the

- A. President
- B. Rajya Sabha
- C. Lok Sabha
- D. Prime Minister

Q.No. 44. Rabindranath Tagore visited Tripura last time in the year

- A. 1926
- B. 1932
- C. 1936
- D. 1930

Q.No.45. Tripura Sundari temple in Tripura was built by

- A. Maharaja Govinda Manikya
- B. Maharaja Krishna Kishore Manikya
- C. Maharaja Bir Bikram Manikya
- D. Maharaja Dhannaya Manikya

Q.No. 46. In the case, the Supreme Court held that the freedom of speech and expression has no geographical limitation and it carries with it the right of a citizen to gather information and to exchange thought with others not only in India but abroad also.

- A. Keshavananda Bharati Vs State of Kerala
- B. Vennettcoleman and Co. Vs Union of India
- C. Menaka Gandhi Vs Union of India
- D. Raj Narayan Vs Union of India

Q.No. 47. Confessional statement made under Section 25 of the Evidence Act, 1872

- A. is admissible in evidence
- B. is inadmissible in evidence
- C. can be used as a proof against an accused
- D. can be brought on record by the prosecution to obtain conviction

Q.No. 48. The provision of Order VIII Rule 1 of CPC, 1908 are

- A. mandatory being procedural
- B. directory being procedural
- C. optional under all circumstances
- D. discretionary under all circumstances

Q.No. 49. Which one of the following parts of the Constitution provides a key to the minds of the framers of the Constitution

- A. Preamble
- B. Directive principles of State Policy
- C. Fundamental rights
- D. All the above

Q.No.50. Article 40 of the Constitution of India states that "State shall take steps to organise "X" and endow them with such powers and authority, as may be necessary, to enable them to function as units of self-Government". In this statement, "X" stands for

- A. Zila parishad
- B. Village pachayat
- C. Autonomous District Council
- D. none of the above

Q.No.51. In which case, did the Supreme Court strike down the provision of the Constitution that accorded primacy to directive principles over fundamental rights ?

- A. Sajjan Singh
- B. Golak Nath
- C. Kehavananda Bharati

D. Minerva Mills

Q.No. 52. The preamble to the Constitution of India reads :

A. We, the people of India adopt, enact and give to India this Constitution

B. We, the members of the Constituent Assembly adopt, enact and give to ourselves this Constitution

C. We, the citizens of India adopt, enact and give to ourselves this Constitution

D. We, the people of India, in our constituent assembly adopt, enact and give to ourselves this Constitution

Q.No.53. Meghna is taller than Sujata but she is not taller than Natasha of the same class. Indira is shorter than Natasha but taller than Meghna. If Natasha is tallest in the class, who is the shortest ?

A. Meghna

B. Indira

C. Sujata

D. None of the above

Q.No. 54. A Train 65 meters long, takes 5 seconds to cross a telephone pole, how much time will it take to pass a station platform of 117 meters long ?

A. 9 seconds

B. 10 seconds

C. 13 seconds

D. 14 seconds

Q.No.55. A clock strikes once at 1-O clock, twice at 2-O clock, thrice at 3-O clock and so on. How many times will it strike in 24 hours ?

A. 144

B. 156

C. 288

D. 300

Q.No. 56. "Structural unemployment" arises due to

- A. Deflationary condition
- B. Heavy industry bias
- C. Shortage of raw materials
- D. Inadequate production capacity

Q.No.57. Which year is known as year of "great divide" with regard to population growth in India ?

- A. 1921
- B. 1947
- C. 1951
- D. None of these

Q.No. 58. Which unit of valuation is known as "paper gold"

- A. Euro dollar
- B. Petro dollar
- C. SDR
- D. GDR

Q.No.59. Who said, "India is to unite and concur the whole world once again with its might ?

- A. Swami Vivekananda
- B. Ram Krishna Paramhansadev
- C. Swami Dayananda Swaraswati
- D. Pandit Jawaharlal Nehru

Q.No. 60. Kautilya's *Arthashastra* is a book on

- A. Economic relation
- B. Principles of practice of State craft
- C. Foreign policy
- D. Duties of the King

Q.No.61. Common salt is obtained from sea water by the process of

- A. Sublimation

- B. Evaporation
- C. Crystallisation
- D. filtration

Q.No.62. The gas inside the electric bulb is

- A. Air
- B. Oxygen
- C. Nitrogen
- D. Carbon di oxide

Q.No.63. Heavy water

- A. contains more dissolved air
- B. contains more dissolved minerals and salts
- C. contains deuterium in place of hydrogen
- D. organic impurities

Q.No. 64. An extremely useful drug used for the treatment of heart ailments is obtained from Foxglove (digitalised). Which part of the plant is mainly used for the purpose.

- A. Root
- B. Stem
- C. Leaf
- D. Fruits

Q.No.65 India is the largest producer of which of the following spices ?

- A. Black pepper
- B. Cardamom
- C. Cloves
- D. Ginger

Q.No. 66. The frequency of a sound wave is related to its

- A. Amplitude
- B. Loudness
- C. Pitch
- D. Quality

Q.No.67. Legal Services Authorities Act was introduced in the year

- A. 1980
- B. 1987
- C. 1991
- D. 2001

Q.No. 68. Transfer of actionable claim "X" is governed by

- A. Transfer of Property Act, 1882
- B. Specific Relief Act, 1963
- C. Indian Contract Act, 1872
- D. None of the above

Q.No.69. Settlement of disputes outside the Court has been enshrined in

- A. Section 88 of CPC
- B. Section 89 of CPC
- C. Section 8 of CPC
- D. Order VIII rule 89 of CPC

Q.No.70. Order VIII rule 14 deals with

- A. return of the plaint
- B. rejection of plaint
- C. production of document
- D. production of shop-book

Q.No.71. Court to pronounce judgments

- A. on the basis of facts stated in the plaint
- B. on the basis of the documents submitted by the plaintiff and defendant
- C. on all issues framed in course of proceeding
- D. on the basis of the evidence adduced by the parties to the suit

Q.No. 72. The Panchayati Raj System has been established in

- A. all the states of india
- B. all the States and union territories of India
- C. all the States and union territories of India

except Meghalaya, Nagaland, Lakshdweep and Mizoram

D. all the States and union territories of India, except Jammu and Kashmir

Q.No.73. The Eleventh Schedule of the Constitution of India contains

A. subjects on which the Panchayats enjoy administrative control

B. subjects on which the municipalities enjoy administrative control

C. duties of the Indian citizens

D. none of the above

Q.No. 74. Which of the following schedules contains the details of territories of the States and union territories of India

A. First Schedule

B. Seventh Schedule

C. Eighth Schedule

D. none of these

Q.No.75. To be recognised as a national party, it must secure at least

A. six percent of the valid votes in four or more states

B. four percent of the valid votes in four or more states

C. 15 percent of the valid votes in any two states

D. 25 percent of the valid votes in any one state

Q.No. 76. The model code of conduct for political parties and candidates to be followed during the election is

A. laid down in the Constitution of India

B. specified in the representation of the People's Act, 1951

C. enjoined by the Supreme Court

D. agreed through a voluntary agreement among the recognised political parties

Q.No.77. Expenses incurred out of the Contingency fund of India are

- A. subsequently recouped by transferring savings from other heads of budget
- B. recouped through supplementary, additional or excess grants by Parliament
- C. not recouped till the whole fund is exhausted
- D. recouped by collecting contributions from various states

Q.No.78. The consolidated Fund of India is a fund in which

- A. all taxes collected by the Union as well as state governments are deposited
- B. all money received by or non behalf of the Government of India is deposited
- C. the union as well as state Governments make equal contribution to this fund and out of this, all charged expenses are met
- D. savings of the union and state Governments are deposited to meet unforeseen expenses

Q.No.79. Though Hindi is the official language of India, English has been permitted to continue for official purpose

- A. till 1999
- B. till 2000
- C. till 2010
- D. for an indefinite period

Q.No.80. The concept of 'creamy layer', propounded by the Supreme Court with regard to reservations, refers to

- A. non-resident Indians
- B. defence service personnel
- C. other backward classes (OBCs)
- D. economically better-off people

Q.No.81. The Constitution of India envisages three types of services

- A. Navy, Air Force and army
- B. civil, military and para-military
- C. All India Services, Central Services and State Services
- D. none of the above

Q.No.82. Sexual harassment of Women in work place (Prevention, Prohibition and Redressal) Act, 2013 is the result of the direction of the Supreme Court in the case of

- A. Menaka Gandhi Vs Union of India
- B. Madhurilata Vs State of Uttar Pradesh
- C. Vishaka Vs State of Rajashthan
- D. Medha Patekar Vs Union of India

Q.No. 83. The 42nd Amendment

- A. introduced Fundamental Duties for the first time
- B. made the Directive Principles justiciable
- C. added a new schedule (Schedule VII) to the Constitution
- D. None of the above

Q.No. 84. The Central Government derives maximum revenue from

- A. income tax
- B. excise duties
- C. customs
- D. none of these

Q.No.85. The amendment procedure of the Indian Constitution has been modelled on the constitutional pattern of

- A. South Africa
- B. Canada
- C. USA
- D. Switzerland

Q.No. 86. Under which of the following writs can the high Court direct public official or the government not to enforce a law which is unconstitutional ?

A. Certiorary

B. Quo warranto

C. Mandamus

D. Prohibition

Q.No.87. The Constitution secures the independence of the Comptroller and Auditor General by

A. Providing that his salary and service conditions shall not be changed to his disadvantage

B. by giving the CAG complete control over his administrative staff

C. making the removal of CAG very difficult

D. all the above

Q.No. 88. Mughal painting reached its climax during the reign of

A. Akbar

B. Humayun

C. Jahangir

D. Shahjahan

Q.No.89. The first Speaker of Lok Sabha was

A. M Ananthasayanam Ayyangar

B. Sardar Hukum Singh

C. G. V. Mavalankar

D. S. Radhakrishnan

Q.No.90. Onam is the regional festival of

A. Gujarat

B. Kerala

C. Assam

D. Tamil Nadu

Q.No.91. Which one of the following pairs of metals constitutes the lightest metal and the heaviest metal, respectively ?

- A. Lithium and mercury
- B. Lithium and osmium
- C. Aluminium and osmium
- D. Aluminium and mercury

Q.No. 92. Who among the following has been the Captain of the Indian team in Cricket Test Matches for the maximum number of times ?

- A. Sunil Gavaskar
- B. Mansur Ali Khan Pataudi
- C. Saurav Ganguly
- D. Mohammad Azharuddin

Q.No.93. Consider the following statements :

1. Justice V. R. Krishna Iyer was the Chief Justice of India
2. Justice V. R. Krishna Iyer is considered as one of the progenitors of public interest litigation (PIL) in the Indian Judicial system.

Which of the statements given above is/are correct ?

- A. 1 only
- B. 2 only
- C. Both 1 and 2
- D. neither 1 nor 2

Q.No.94. Bimbavati Debvi is a well-known dancer of which type of dance ?

- A. Manipuri
- B. Bharat Natyam
- C. Kuchipudi
- D. Odissi

Q.No.95. Who was the Viceroy of India when the Rowlatt Act was passed ?

- A. Lord Irwin
- B. Lord Reading
- C. Lord Chelmsford

D. Lord Wavell

Q.No. 96. River water is harder than rain water because it

- A. is always flowing
- B. is exposed to the atmosphere
- C. contains salts of calcium and magnesium
- D. contains sodium chloride

Q.No.97. A micron is equivalent to

- A. 0.01 mm
- B. 0.01m
- C. 0.001 mm
- D. 0.0001 mm

Q.No. 98. Dialysis is used for patients having

- A. kidney trouble
- B. liver diseases
- C. lung trouble
- D. heart diseases

Q.No.99. Enzymes are made up of

- A. Carbohydrates
- B. amino acids
- C. nucleosides
- D. fatty acids

Q.No. 100. Anaemia occurs due to the lack of

- A. iodine
- B. calcium
- C. potassium
- D. iron

Q.No.101. A solution of washing soda in water is

- A. alkaline
- B. neutral
- C. acidic
- D. bleaching

Q.No. 102. Ozone is important to mankind because it

- A. releases hydrogen in the atmosphere
- B. maintains the temperature of the earth
- C. creates a protective coverage against ultraviolet rays
- D. releases oxygen in the air

Q.No.103. The gas in atmospheric air that helps in burning is

- A. nitrogen
- B. helium
- C. oxygen
- D. hydrogen

Q.No. 104. During dehydration, the substance that is usually lost by the body is

- A. sugar
- B. sodium chloride
- C. calcium phosphate
- D. potassium chloride

Q.No. 105. The acid used in batteries is

- A. acetic acid
- B. hydrochloric acid
- C. sulphuric acid
- D. nitric acid

Q.No. 106. Water for civil supplies is commonly purified by

- A. chlorination
- B. distillation
- C. filtration
- D. decantation

Q.No.107. In natural gas, the compound present in major amounts is made up of hydrogen and

- A. sulphur

- B. carbon
- C. oxygen
- D. nitrogen

Q.No. 108. The metal that occurs in the pure form in earth's crust is

- A. sodium
- B. magnesium
- C. copper
- D. platinum

Q.No.109. Chemically, cane sugar is

- A. lactose
- B. glucose
- C. sucrose
- D. starch

Q.No. 110. The number of isotopes in which hydrogen exists are

- A. 1
- B.4
- C. 3
- D. 2

Q.No.111. The smallest possible unit of a chemical compound is

- A. atom
- B. electron
- C. proton
- D. molecule

Q.No. 112. The gas used for artificial ripening of fruit is

- A. ethylene
- B.ethane
- C. carbon dioxide
- D. accetylene

Q.No.113. Human female hormone which is not a steroid is

- A. oestradiol

- B. relaxin
- C. prolactin
- D. follicle stimulating hormone

Q.No. 114. While writing, the main bones in the hand that help hold the pen in position are

- A. carpals
- B. metacarpals
- C. phalanges
- D. all of these

Q.No.115. The largest and most successful group of organisms on earth comprises

- A. protozoans
- B. arthropods
- C. fishes
- D. birds

Q.No.116. Which was the first organic compound to be synthesized in a laboratory

- A. Acetic acid
- B. Rusting of iron rod
- C. Digestion of food
- D. Souring of milk

Q.No.117. *India Wins Freedom* is the autobiography of

- A. Jawaharlal Nehru
- B. Mahatma Gandhi
- C. Maulana Abul Kalam Azad
- D. None of these

Q.No. 118. 'Meghdootam' was written by

- A. Bhavadhuti
- B. Kalidas
- C. Maharishi Ved Vyas
- D. Maharishi Valmiki

Q.No.119. Who is the author of *India Divided* ?

- A. Jawaharlal Nehru
- B. Rajendra Prasad
- C. Maulana Abul Kalam Azad
- D. Humayun Kabir

Q.No.120. Mitakshara, the ancient book was written by

- A. Rajashekhara
- B. Vijneshwara
- C. Somadeva
- D. None of these

Q.No.121 Which of the following Acts enabled the Government of India to put a ban on *The Satanic Verses* by Salman Rushdie ?

- A. National Security Act
- B. Customs Act
- C. Immoral Trafficking Act
- D. None of these

Q.No. 122. Who is known as the 'Father of Geometry' ?

- A. Kepler
- B. Euclid
- C. Pythagoras
- D. Newton

Q.No.123. Who is known as the 'Iron Man of India' ?

- A. Jawahallal Nehru
- B. Bal Gangadhar Tilak
- C. Sardar Vallabhbhai Patel
- D. Mahatma Gandhi

Q.No. 124. The Ramakrishna Mission was started by

- A. Swami Vivekananda
- B. Ramakrishna Paramhansa
- C. Swami Dayananda Saraswati
- D. None of these

Q.No. 125. Who was the first lady Prime Minister of the world ?

- A. smt Sirimavao Ban darnaike
- B. Mrs Margaret Thancher
- C. Smt Indira Gandhi
- D. Mrs Golda meir

Q.No.126.Who was the first Indian woman to scale Mt. Everest ?

- A. Phu Dorjee
- B.Ang Dorjee
- C. Bachendri Pal
- D. None of these

Q.No.127. Mother Teresa was born in

- A. Switzerland
- B. India
- C. Germany
- D. Albania

Q.No. 128. Freud is associated with

- A. detective work
- B. physiology and medicine
- C. psychology
- D. leprosy control

Q.No.129. The sacred place of Christians is

- A. Nazareth
- B. Jerusalem
- C. Mecca
- D. None of these

Q.No. 130. In which year were the first Asian Games held ?

- A. 1947
- B. 1951
- C. 1995
- D. 1958

Q.No.131. Which of the following games is Davis Cup associated with ?

- A. Volleyball
- B. Badminton
- C. Tennis
- D. Handball

Q.No132. Ranji Trophy and Aga Khan Cup are associated with

- A. Cricket and football
- B. Cricket and volleyball
- C. Cricket and hockey
- D. Badminton and hockey

Q.No. 133. Which game is associated with the Durand Cup ?

- A. Hockey
- B. Football
- C. Badminton
- D. Gold

Q.No. 134. The 'Dronacharya Award' is associated with

- A. Hockey captains for the World Cup
- B. Sports coaches
- C. Boxing championship
- D. None of these

Q.No.135. 'Grand Prix' is associated with

- A. Lawn Tennis
- B. Boxing
- C. Volleyball
- D. Golf

Q.No.136. Dhayan Chand's name is associated with which game ?

- A. Football
- B. Hockey
- C. Badminton
- D. Tennis

Q.No.137. Beighton Cub is associated with which of the following sports ?

- A. Football
- B. Hockey
- C. Boxing
- D. Badminton

Q.No. 138. Who among the following was the first to receive the Nobel Prize ?

- A. C. V.Raman
- B. Hargobind Khorana
- C. Rabindranath Tagore
- D. None of these

Q.No. 139. Dr. Hargobind Khorana received the Nobel Prize for

- A. Isolation of Genes
- B. Grouping of blood
- C. Discovery of DNA
- D. Artificial genes

Q.No. 140. India's first Nobel Prize came in

- A. Peace
- B. Literature
- C. Physics
- D. Economics

Q.No.141. Who was the first Indian to be awarded the Oscar ?

- A. Satyajit Ray
- B. Mehboob Khan
- C. Bhanu Athaiya
- D. Raj Kapoor

Q.No. 142. Which country awards the Nobel Prize ?

- A. America
- B. England
- C. Sweden

D. Ireland

Q.No.143. Interpol means

- A. International Crime Police Commission
- B. International Political Conference
- C. International Association of Police Officers
- D. None of these

Q.No.144. Which one of the following is not a news agency ?

- A. UNI
- B. AIR
- C. PTI
- D. ENS

Q.No.145. LTTE stands for

- A. Leftist Trained Tamil Endowmen
- B. Liberation Tigers of Tamil Eelam
- C. Liberation Tigers of Tamil Endowmen
- D. None of these

Q.No.146. NCERT stands for

- A. National Committee of Educational Research and Training
- B. National Council of Educational Research and Training
- C. National Council of Education and Rural Training
- D. None of these

Q.No.147. The book *Life Divine* was written by

- A. Jawaharlal Nehru
- B. Aurobindo Ghosh
- C. George Bernard Shaw
- D. Rudyard Kipling

Q.No. 148. The book *Oliver Twist* was written by

- A. Charles Darwin

- B. Charles Dickens
- C. George Orwell
- D. Balwant Gargi

Q.No.149. The book *Vish Vriksha* was by

- A. Bankim Chandra Chatterjee
- B. Annie Basant
- C. Tulsidas
- D. Kalidas

Q.No. 150. The *God of Small Things* was written by

- A. L. K. Adbani
- B. Arundhati Roy
- C. Vikram Seth
- D. Kapil Dev

Q.No.151. *Anandmath*, *Durgesh Nandini* and *Kapala Kundala* are the works of

- A. Jawahallar Nehru
- B. Bankim Chandra Chatterjee
- C. Rabindranath Tagore
- D. Sarat Chandra Chatterjee

Q.No.152. The book *Devdas* was written by

- A. Bankim Chandra Chatterjee
- B. R. K. Narayan
- C. Sarat Chandra Chatterjee
- D. Amrita Pritam

Q.No.153. Aristotle was

- A. Greek ethical
- B. Greek metaphysical and political thinker
- C. Greek philosopher
- D. All are correct

Q.No. 154. The author of the book '*Arms and the man*' is

- A. William Shakespeare

- B. Lewis Caroll
- C. Erich Maria Remarqsue
- D. George Bernard Shaw

Q.No.155. *David Copperfield* named book was written by

- A. Charles Dickens
- B. Lew Wallace
- C. George Bernard Shaw
- D. Lewis Carol

Q.No.156. 'Lajja' was a novel

- A. written by Taslima Nasreen.
- B. Banned in July 1993 on the grounds that it was fanning mistrust and misunderstanding between Hindu community in Bangladesh and Muslim fundamentalist group
- C. Both are correct
- D. None of these

Q.No.157. Ashoka, the great was

- A. The Grandson of Chandragupta
- B. After the battle of Kalinga, he recounced violence and embraced Buddhism
- C. A great emperor of India
- D. All are correct

Q.No. 158. Charlie Chaplin was

- A. A great British Comedian
- B. Film actor
- C. British director, Producer and Composer
- D. All are correct

Q.No. 159. Dhyan Chand was

- A. A great hockey plaer
- B. captained the Indian Hockey team which won a gold medal in 1936 Berlin Olympics
- C. Scored 101 goals at the Olympic games and 300 goals in the international matches

D. All are correct

Q.No. 160. Who founded the Banaras Hindu University ?

A. Martin Luthar King

B. Madan Mohan Malaviya

C. Marco Polo

D. None of these

Q.No.161. Liquefied petroleum gas (LPG) consists of

A. butane and propane

B. ethane and hexane

C. ethane and nonane

D. none of these

Q.No. 162. Lipids are

A. hormones

B.fatty acids

C. enzyme

D. none of these

Q.No.163. Amalgams are the compounds which always contain

A. Al

B. Hg

C. Zn

D. Cu

Q.No. 164. The chemical name of 'laughing gas' is

A. nitrous oxide

B. nitric oxide

C. nitrogen dioxide

D. nitrogen peroxide

Q.No.165. Which of the following gases is most toxic ?

A. Carbon dioxide

B. Carbon monoxide

C. Sulphur dioxide

D. None of these

Q.No.166. The number of Judges in the Supreme Court of India

- A. 36
- B. 34
- C. 33
- D. 31

Q.No.167. Largest island in the world is

- A. Australia
- B. Greenland
- C. New Guinea
- D. None of these

Q.No.168. In which country are diamonds abundantly found?

- A. Canada
- B. Russia
- C. South Africa
- D. Australia

Q.No.169. Which of the following countries leads in the production of gold?

- A. India
- B. Bhutan
- C. Tibet
- D. South Africa

Q.No.170. The largest producer of silk is

- A. India
- B. Japan
- C. China
- D. Brazil

Q.No.171. The largest rubber producing country in the world is

- A. Sri Lanka
- B. Malaysia

- C. India
- D. Brazil

Q.No.172. What is the currency of Thailand

- A. Lira
- B. Baht
- C. Dollar
- D. Kyat

Q.No.173. Which of the following is not an island

- A. Iceland
- B. Ireland
- C. Panama
- D. Borneo

Q.No.174. Who was the first to classify the 'Seven Wonders of the Ancient World' ?

- A. Aristotle
- B. Plato
- C. Antipater
- D. Socrates

Q.No.175. Which among the following is the largest mosque?

- A. Jama Masjid
- B. Merdeka Monque
- C. At-Malawiya Mosque
- D. None of these

Q.No.176. Who was the painter of 'Mona Lisa'?

- A. Leonardo da Vinci
- B. F.A. Bartholdi
- C. Henry Smith
- D. None of these

Q.No.177. Kangaroo is the national emblem of

- A. Canada
- B. Australia
- C. Italy
- D. Ireland

Q.No.178. Groundnut crop is the monopoly of

- A. Indonesia
- B. Bangladesh
- C. Pakistan
- D. India

Q.No.179. Atmospheric pressure refers to

- A. the amount of force exerted on a unit surface area
- B. the weight of the entire air column over a given point
- C. both are correct
- D. None of these is correct

Q.No.180. During a solar eclipse, which of the following represents the relative positions of the sun, the moon and the earth correctly?

- A. the earth in between the sun and the moon
- B. the moon in between the sun and the earth
- C. the sun, the moon and the earth are not in a straight line
- D. the sun in between the earth and the moon

Q.No.181. Equator is

- A. an imaginary line of latitude that circles the globe in an east-west direction
- B. lies exactly midway between the North and South poles
- C. forms a plane that runs perpendicular to the earth's axis
- D. all of these

Q.No.182. Lunar eclipse occurs when

- A. the Earth comes between the moon and the sun
- B. the moon comes between the Earth and the sun
- C. any of these
- D. none of these

Q.No.183. Pressure is measured by

- A. galvanometer
- B. barometer
- C. anemometer
- D. ammeter

Q.No.184. Solar eclipse occurs on

- A. first quarter day
- B. full moon day
- C. new moon day
- D. last quarter day

Q.No.185. The 'zodiac' signs or 'houses of heaven' are named after

- A. star signs
- B. ecliptic system
- C. the constellations through which the ecliptic passes
- D. none of these

Q.No.186. The different phases of moon are caused by

- A. changing angle of earth with respect to moon
- B. changing angle of sunlight hitting the moon
- C. changing angle of sun
- D. None of these

Q.No.187. Which of the following countries does not have the power of veto in the Security Council

- A. UK
- B. Canada

- C. USA
- D. France

Q.No.188.Which of the following UN organisations is concerned with the welfare of the children throughout the world?

- A. UNESCO
- B. UNICEF
- C. WHO
- D. FAO

Q.No.189.Doctrine of 'Panchsheel' was first advocated by

- A. India and Myanmar
- B. India and USA
- C. India and Indonesia
- D. India and Pakistan

Q.No.190. Which country was a major donor in financing the SAARC?

- A. Pakistan
- B. Sri Lanka
- C. India
- D. Bangladesh

Q.No.191.India became a member of the United Nations in the year

- A. 1945
- B. 1947
- C. 1959
- D. 1960

Q.No.192. The headquarters of the International Court of Justice are at

- A. Geneva
- B. The Hague
- C. Rome

D. Vienna

Q.No.193. The only Indian woman who became President of the World Health Organisation so far is/was

- A. Smt. Kamala Devi
- B. Raj Kumari Amrit Kaur
- C. Smt. Vijyalakshmi Pandit
- D. Dr. Sushila Nayar

Q.No.194. The oldest Hindu epic is

- A. Mahabhashya
- B. Ramayana
- C. Mahabharata
- D. Ashtadhyayi

Q.No.195. *Charaka Samhita* is a work on

- A. Politics
- B. Mathematics
- C. Economics
- D. Medicine

Q.No.196. Who wrote *As You Like It*?

- A. Bernard Shaw
- B. William Shakespeare
- C. Leo Tolstoy
- D. Mulk Raj Anand

Q.No.197. Which among the following books was written by Jawaharlal Nehru?

- A. A Passage to India
- B. My Experiments with Truth
- C. India Wins Freedom
- D. The Discovery of India

Q.No.198. Who is the author of the famous play *Halla Bol*?

- A. Uma Shankar
- B. Vatsyayan
- C. Safdar Hashmi
- D. Khushwant Singh

Q.No.199.The only woman Indian cricketer to make it to ICC's ODI and T20 team for 2019-20?

- A. Smriti Mandhana
- B. Mithali Raj
- C. Harmanpreet Kaur
- D. Puonam Pant

Q.No.200. As directed by the Trial Court, four (4) convicts of Nirbhaya case, will be hanged on

- A. 22nd March, 2020
- B. 24th January, 2020
- C. 22nd January, 2020
- D. 20th January, 2020

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